

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00288/2018**

**Wednesday, this the 11<sup>th</sup> day of July, 2018**

**CORAM:**

**Hon'ble Dr. K.B. Suresh, Judicial Member**

Ushakumari P., Ushas, T.C. 54/1114(2), Edagramam,  
Karumam, Thiruvananthapuram – 695 002. .... **Applicant**

**(By Advocate – Mr. Vishnu S. Chempazhanthiyil)**

**V e r s u s**

1. Union of India, represented by the Chief Postmaster General, Kerala Circle, Thiruvananthapuram – 695 033.
2. The Senior Superintendent of Post Offices, Thiruvananthapuram North Postal Division, Thiruvananthapuram – 695 001.
3. The Senior Postmaster, General Post Office, Thiruvananthapuram – 695 001.
4. The Postal Telecom BSNL Employees Co-operative Society, Represented by its Secretary, General Post Office, Thiruvananthapuram – 695 001.
5. The Director of Accounts (Postl), Kerala Circle, Department of Posts, Thiruvananthapuram – 695 001. .... **Respondents**

**[By Advocate – Mr. Sinu G. Nath, ACGSC (R1-3&5)]**

This Original Application having been heard on 11.07.2018, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Per: Dr. K.B. Suresh, Judicial Member -**

Heard the learned counsel for the parties.

2. This is a very simple matter which should have settled at the level of the respondents themselves, much much earlier. The matter is in a very small compass. Applicant is eligible for DCRG. He has some dues. Therefore, only question of set off will arise. This, they could have done at the earliest opportunity and there was no need for them to drag on the matter all this while.

3. Matter is therefore, disposed with a direction to the respondents to settle this by set off under the CPC and finalize the issue within next one month. The OA is disposed of. No costs.

**(DR. K.B. SURESH)  
JUDICIAL MEMBER**

**“SA”**

**Original Application No.180/00288/2018****List of Annexures of the applicants**

**Annexure A1-** True copy of the death certificate issued by the Trivandrum Corporation.

**Annexure A2-** True copy of intimation dated 24/25.04.2015 issued by Director of Accounts (Postal), Kerala Circle, Trivandrum.

**Annexure A3-** True copy of the communication No. C/22-D/2014/P.Ushakumari, dated 27.4.2015 issued by the 2<sup>nd</sup> respondent.

**Annexure A4-** True copy of the proceedings of Lok Adalath dated 11.3.2016.

**Annexure A5-** True copy of representation dated 31.10.2017 to the 4<sup>th</sup> respondent.

**Annexure A5(a)-** English translation of Annexure A6.

**Annexure A6-** True copy of representation dated 1.3.2018 to the 1<sup>st</sup> respondent.

**List of Annexures of the Respondents**

Nil

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